

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1412**  
TO BE ANSWERED ON 03.05.2016

**Attacks by Wild Animals**

1412. MAJ GEN BC KHANDURI AVSM (Retd):

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether several cases of attack on humans by wild animals have been reported in the country including Uttarakhand;
- (b) if so, the details of such cases during each of the last three years and the current year, State-wise;
- (c) whether the Government has conducted any study regarding attack of Tiger/Leopard on humans in Uttarakhand;
- (d) if so, the details thereof and the recommendations made in the study report on ways and means to minimize the attack on Humans by Tiger/Leopard;
- (e) whether the Union Government has asked the State Government of Uttarakhand to consider the report and take action to minimize attack on humans by wild animals; and
- (f) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

- (a)&(b) Reports about incidents of attack on human by wild animals in various parts of the country including Uttarakhand are received in the Ministry from time to time. The State-wise and year-wise details of such incidents are not collated in the Ministry. However, details of attack on human by tiger and elephant, as available with the Ministry, are given in the **Annexure**.
- (c)&(d) Wildlife Institute of India, Dehradun has conducted a study on status and ecology on leopard in Pauri Garhwal from 1999 to 2007 which included objectives of suggesting mitigatory measures to minimize leopard-human conflict. Following recommendations were made in the report to minimize leopard-human conflict:
  - i. Restoration of wild prey species, controlling illegal poaching and public awareness.

- ii. Scrub cover around isolated houses should be cleared.
- iii. Women and children below fifteen years age should be told to move in groups.
- iv. Water should be fetched before 4.00 PM in the evening.
- v. Toilets should be provided atleast for villages for high conflict zone.
- vi. Electrical lighting should be provided around houses.
- vii. Public awareness programme should be carried out on all aspects of the conflict.
- viii. Compensation for livestock lost to leopards should be given. Compensation for injured should be given immediately.

(e)&(f) Wildlife Institute of India, Dehradun has provided the report to the Forest Department of Uttarakhand. As informed by the State Government of Uttarakhand, following action has been taken:

- i. Regular patrolling is being done to control poaching.
- ii. For awareness generation pamphlets and posters in Hindi were distributed in affected area.
- iii. Regular advisory are being sent to field officers to minimize leopard-human conflict.
- iv. Compensation for livestock is being given and new rules regarding compensation for man-animals conflict have been brought under implementation since December 2012. Immediate part payment in case of human death/injury has also been included in the new rules. The new rules also prescribe for a corpus at each forest division for speedy disposal of such cases.

Besides Ministry has issued guidelines in 2011 to the States including Uttarakhand for human-leopard conflict management. Further an advisory for priority actions for management of human-wildlife conflict has also been circulated to all States including Uttarakhand in 2015.

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**Annexure**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1412 REGARDING 'ATTACKS BY WILD ANIMALS' BY MAJ GEN BC KHANDURI AVSM (Retd) DUE FOR REPLY ON 3.5.2016.**

**Details of attack on human by tiger as reported by states.**

S.No	State	2012-13	2013-14	2014-15	2015-16 ( as on 27.4.2016)
1	Andhra Pradesh	0	0	0	0
2	Arunachal Pradesh	0	0	0	0
3	Assam	0	0	0	0
4	Bihar	0	1	0	0
5	Chhattisgarh	0	0	0	0
6	Jharkhand	0	0	0	0
7	Karnataka	2	5	3	2
8	Kerala	0	0	1	1
9	Madhya Pradesh	2	3	5	1
10	Maharashtra	7	3	8	0
11	Mizoram	0	0	0	0
12	Odisha	0	0	0	0
13	Rajasthan	0	0	0	1
14	Tamil Nadu	0	3	1	1
15	Telangana	0	0	0	0
16	Uttar Pradesh	4	8	0	2
17	Uttarakhand	0	4	0	1
18	West Bengal	6	6	10	0
	<b>TOTAL</b>	<b>21</b>	<b>33</b>	<b>28</b>	<b>9</b>

**Details of attack on human by elephant**

S.No	State	2012-13	2013-14	2014-15
1	Andhra Pradesh	1	2	2
2	Arunachal Pradesh	0	7	Information not received
3	Assam	79	87	54
4	Chhattisgarh	22	23	32
5	Jharkhand	60	56	53
6	Karnataka	37	33	38
7	Kerala	13	7	20
8	Maharashtra	0	0	3
9	Meghalaya	1	10	3
10	Nagaland	0	0	1
11	Odisha	83	67	64
12	Tamil Nadu	50	52	31
13	Tripura	0	0	1
14	Uttarakhand	7	Information not received	
15	West Bengal	69	69	89
	<b>TOTAL</b>	<b>422</b>	<b>413</b>	<b>391</b>

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